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of T.B. patients in Delhi hospitals are inadequate while the number of T.B. cases is increasing; and

(b) if so, what action Government propose to take to remedy the situation?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI RAJ NARAIN): (a) No, Sir.

(b) Does not arise.

## Revision of policy on Family Planning

## \*27. SHRI NABIN CHANDRA BURAGOHAIN: SHRI PRAKASH VEER SHASTRI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether there is any proposal under Government's consideration to revise the existing policy on Family Planning; and
- (b) if so, what are the details thereof and by when it is likely to be announced?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI RAJ NARAIN): (a) and (b) Family Planning will be pursued as a Family Welfare Programme and as a wholly voluntary programme without any compulsion. It will be an integral part of comprehensive policy covering education, health, maternity and child-care, family welfare, women's rights and nutrition.

The existing Population Policy will be reviewed so as to ensure that all its elements conform to the Government's views on Population control.

## Rehabilitation of Permanent liability families in Assam

- \*28. SHRI NRIPATI RANJAN CHOUDHURY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) whether Government are aware that there are some offdole P. L. and agriculturist families which are yet to be rehabilitated in Assam; and
- (b) if so, what steps are being taken for their rehabilitation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) Yes Sir. These families numbering about 2400 are those from former Pakistan who refused to go to Dandakarnya Project for resettlement in 1968 and for whom the Government of Assam on humanitarian grounds pressed for rehabilitation assistance of Rs. 2000 per family. This has been agreed to by Union Government and intimated to Assam. the Government of families have also been homestead lands free of cost by the Government of Assam.

## Ban on the use of Saccharin

- \*29. SHRI HARSH DEO MALA-VIYA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether Government are aware that the use of saccharin causes cancer;
- (b) whether Government are also aware that the use of saccharin is prohibited in some countries while some others are actively considering to ban its use; and